

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:387
ANSWERED ON:30.08.2011
ASSISTANCE TO SPORTS ORGANISATIONS
Mishra Shri Govind Prasad

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports academies have been set up in various States for promoting sports;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government provides any financial assistance to the State Governments/Sports Federations for development and promotion of sports including sports academies;
- (d) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (e) the measures taken/proposed to be taken by the Government to promote sports academies in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PATS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.387 TO BE ANSWERED ON 30-08-2011 REGARDING ASSISTANCE TO SPORTS ORGANISATIONS ASKED BY SHRI GOVIND PRASAD MISHRA.

(a) & (b): Since Sports is a State subject, the primary responsibility for promotion of sports including setting up of sports academies in the States is that of respective State Governments. However, Sports Authority of India (SAI) has playing and training facilities at its regional centres, which are spread across the country, equipped with modern sports facilities and equipments, which are being used for training and coaching of talented sportspersons identified from all parts of the country.

SAI has 61 SAI Training Centres (STCs), 21 Special Area Games (SAG) Centres and 12 Centres of Excellence (COE) in country. Facilities at these centres include, inter alia, athletic tracks, swimming pools, multi-purpose gymnasiums, courts for badminton, tennis, basketball etc. State-wise and location-wise details of these centres are given in Annexure-I. Number of trainees trained at SAI centres in different disciplines for last three years are given in Annexure-II.

Further, SAI has launched 'Come and Play Scheme'. The designated areas in the SAI Stadia viz., Jawahar Lal Nehru Stadium, Dr. Karni Singh Shooting Ranges, Dr. SPM Swimming Pool Complex, Major Dhyani Chand Hockey Stadium, Indira Gandhi Indoor Stadium (Gymnastics, Wrestling and Cycling Velodrome) have been thrown open for both imparting professional training to established sportspersons and also to beginners with the objective to encourage participation in sports and for optimum utilization of stadia. More than 10000 trainees have been enrolled under the 'Come and Play Scheme' in the disciplines of Badminton, Boxing, Basketball, Cricket, Cycling, Football, Hockey, Gymnastics, Judo Shooting, Swimming, Table Tennis, Volleyball, Weightlifting and Wrestling. 'Come and Play' scheme will be started in other parts of the country also.

(c) & (d): The Ministry provides assistance to Indian Olympic Association (IOA), National Sports Federations (NSFs) and National Sports Promotion Organizations from the Scheme of Assistance to NSFs for conducting National Championships and international tournaments in India, participation in international tournaments abroad, organizing coaching camps, procuring sports equipment, engagement of foreign coaches, salaries for paid Joint/Assistant Secretaries engaged by NSFs. The details of financial assistance given to NSFs during last three years and current year is given in Annexure-III.

The Ministry provides assistance to State Governments under the Scheme of Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) for creation/development of basic sports facilities and providing access to organized sports competitions at block, district, state and national levels. The details of funds released State-wise during last three years and current year are given in Annexure-III to Annexure-VII.

(e) As mentioned in reply to part (a) & (b) above, the primary responsibility for setting up of sports academies in States is that of respective State Governments, as sports is a State subject. However, for complimenting the efforts of State Governments, the Ministry of Youth Affairs & Sports has introduced a new scheme titled "Scheme of Assistance for the creation of Urban Sports Infrastructure" in 2010-11 with a view to addressing the entire 'sports eco-system' holistically i.e., players' training and development, coaching and

infrastructure. The Scheme, while addressing the key issues of players' training and development, coaching and infrastructure, encourages setting up of playing facilities to be used as Sports Academies. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and Sports Control Boards are eligible for assistance.